

send their goods after getting them imported from India?

**Shri Kanungo:** That situation has not arisen, to my knowledge. But it is a fact that because of the quantitative restrictions, all exporters to Australia suffered.

**Shri Keshava:** Mr. Harley, the leader of the trade delegation made a statement in Australia on his return that he had booked orders from India to the extent of £3 million. Is that by way of one-way traffic? Or, is there any agreement that Australia also should purchase goods to the same extent or even to a greater extent?

**Shri Kanungo:** I am not aware of that statement. But it was a purely trade delegation. They had consultations with their counterparts in India and also with Government. But there was no Government-to-Government contract.

**Shri Tantia:** May I know whether some serious complaints have been made regarding Indian jute supplied to Australia?

**Shri Kanungo:** I am not aware of any such complaint.

**Shrimati Tarkeshwari Sinha:** May I know whether that delegation also discussed with Government the installation of cement plant on a cottage industry basis at a very low cost, and if so, the response of Government in that regard?

**Shri Kanungo:** I have no information.

#### Displaced Persons' Colonies in Delhi

- \*112. { † **Shri Radha Raman:**  
**Shri Bahadur Singh:**  
**Shri Naval Prabhakar:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the names of the Displaced Persons' colonies of Delhi where civic amenities such as water, electricity,

sanitation etc. exist and where they are still to be provided; and

(b) the time that will be taken to provide these colonies with all such civic amenities?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) and (b). Statements A and B are laid on the Table of Lok Sabha. (See Appendix I, annexure No. 31.)

**Shri Radha Raman:** In view of the delay in providing the necessary amenities to the displaced persons in these colonies, may I know whether Government have made any interim arrangements for at least water supply and electricity in these colonies?

**Shri Mehr Chand Khanna:** From the list, it will be clear that there are certain colonies where electricity and water have been completely provided. In others, I have indicated the time required for the completion of these services. Everything is given there in the statements.

**Shri Radha Raman:** In the statement it is mentioned that certain amenities which are essential will be made available to the displaced persons by the end of 1958. I think the Minister will agree that the persons who are living in these colonies require at least some arrangements for electricity and filtered water, without which they cannot live. I would like to know what interim arrangements have been made by Government in this regard.

**Shri Mehr Chand Khanna:** When these colonies were set up, to start with, we provided hand-pumps in most of them. The arrangement for drinking water is there. Now, these hand-pumps are being gradually replaced by pipe water supply. That is the first thing.

As regards electricity, we are providing electricity in the shape of street lighting to these colonies. The difficulty that arises in the way is this. We are very keen that electricity

should be provided in these colonies, but when the time for payment comes, nobody wishes to pay; and the local bodies are as a rule averse to taking over these essential services from us.

**Shri Badha Raman:** In view of the absence of street lighting and electricity in some of these colonies which are a little bit far off, may I know what arrangements have been made with regard to the security of the displaced persons in those areas?

**Shri Mehr Chand Khanna:** That question may conveniently be addressed to the Minister of Home Affairs.

**Shri Bahadur Singh:** May I know whether Government have decided to close down the public hydrants in the rehabilitation colonies of Delhi? If so, what are the reasons for the same?

**Shri Mehr Chand Khanna:** This supplementary question does not arise out of the main question. But I would like to reply to this.

We have provided water in some of these colonies; and the normal arrangement was that the displaced persons should pay to the local bodies concerned. We have spent nearly Rs. 14 lakhs as a sort of subsidy, on behalf of these colonies, for the water that has been consumed by the displaced persons. Now, we have told them and given them three or four months' notice that they can make their own arrangement, because Government are not prepared to incur this extra charge for an indefinite period.

**Shri S. M. Banerjee:** Is it a fact that foreign guests who come to India, especially to Delhi, are taken only to these colonies which are electrified and where all amenities exist?

**Mr. Speaker:** How does that question arise? It need not be answered, because it does not arise out of this question.

**Shri Badha Raman:** May I know what progress Government have

made with regard to provision of amenities which were assured on the floor of the House?

**Shri Mehr Chand Khanna:** I do not know about the assurance that the hon. Member is referring to. But I have mentioned in Statement A that the work of providing water, electricity, sewerage etc. has been completed. I have also given the deadline by which the work in the other colonies is to be completed. So if any assurance was given, we try to implement it and expedite it. I can assure the hon. Member that that is my intention too.

#### **Gandhi Samadhi**

\*113. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state the progress made so far regarding the selection of design for the construction of Gandhi Samadhi?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** The Board of Assessors have already been examining the designs since the 14th instant. Further action will be taken by the Government on receipt of the recommendations of the Board.

**Shri D. C. Sharma:** How long has this matter been before the Board and how long will it take for them to arrive at a decision?

**Shri Anil K. Chanda:** As I said, the Board of Assessors are examining the plans submitted and we expect to have their report in the course of this week.

**Sardar Iqbal Singh:** May I know what are the main difficulties in the selection of the design of Gandhiji's Samadhi? Board after Board and Committee after Committee has gone into this, but no decision has been arrived at in nine years.

**Shri Anil K. Chanda:** May I only repeat the answer which was given by the Union Minister of Works, Housing and Supply on the 14th November 1956? He had said:

"There has been a great difference of opinion as to what form